

Government of Jammu and Kashmir
Home Department

Civil Secretariat, Jammu/Kashmir

Notification
Srinagar, the 30th June, 2024

S.O 350 .- In exercise of the powers conferred by clause (g) of sub-section 4 of Section 329 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government of Jammu & Kashmir hereby notifies the 'Scientific Officer', 'Assistant Scientific Officer' and the 'Forensic Consultants' in the Directorate of Forensic Science Laboratory, Jammu and Kashmir as 'scientific experts' for the purposes of section 329 of the Bharatiya Nagarik Suraksha Sanhita, 2023.

This notification shall come into force w.e.f 01.07.2024.

By order of the Government of Jammu and Kashmir.

Sd/-

(Chandraker Bharti)IAS

Principal Secretary to Government

No: HOME-OWP/468/2024-10 (CC:7492100)

Dated: 30.06.2024

Copy to the:

1. Learned Advocate General, J&K.
2. All Financial Commissioners (Additional Chief Secretaries)
3. Director General of Police, J&K.
4. Commissioner/Secretary to Government, General Administration Department.
5. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
6. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
7. Director, Archives, Archeology and Museums, J&K.
8. Director, Information & Public Relations, J&K.

Handwritten signature and date:
30/06/2024.

9. General Manager, Government Press, Jammu/Srinagar, for publication in the extra-ordinary issue of the Government Gazette.
10. Private Secretary to Chief Secretary.
11. Private Secretary to Principal Secretary to Government, Home Department
12. I/C Website, Home Department.

Copy also to the:

Joint Secretary (JKL), Ministry of Home Affairs, Government of India.


30/06/2024.
(Monish Kumar) JKAS

Under Secretary to the Government